

Execution App. 2591/07
in

O.A.No.325/2005

(12)

Dated: 03.12.2008.

HON'BLE MR M. KANTHAIAH, MEMBER (J)
HON'BLE DR A.K. MISHRA, MEMBER (J)

App: Shri M.A. Siddiqui.

Resp: Shri B.B. Tripathi for Shri M.K. Singh.

At the request of respondents counsel, time is granted till 07.01.2009 finally for compliance of the direction of the Tribunal without any further adjournment.

MEMBER (A)

MEMBER (J)

(13)

AKI.

07-1-09 due to sad demise of Shri P. Dayal son the case in list to 25-2-09.

BOC

O.R.

Compliance report not filed.

Am
6.1.09
/5.5.

(14)

25-2-09

NO SITTING OF DB LIST ON..... 24-3-09.

(15)

24/3/09

NO SITTING OF DB LIST ON.....

BOC

6/5/09

Am

O.R.

M.P. No. 923/09 to M.P. 925/09 With compliance report filed by 1/c for respondents on. 6.5.09 and recd. today (i.e. 6.5.09) at 3.40 P.M. after disposal of case.

Am
6.5.09

Am
6.5.09

App: Shri M.A. Siddiqui
Rs. Shri B.B. Tripathi for Shri M.K. Singh
Applicant cannot submit that respondents have complied the direction of the Tribunal. As such, application is closed in view of compliance made by the respondents.

MEMBER (A)

MEMBER (J)